## **RAJASTHAN HIGH COURT**

Date - 14.05.2021

## NOTICE

In view of imposition of weekend curfew by the State Government in the entire State from 12.00 pm Friday to 05.00 am Monday, for containment of spread of Covid-19, it is hereby notified that court and office work in Rajasthan High Court, Jodhpur, Jaipur Bench and all the Subordinate Courts/Special Courts/Tribunals of the State shall remain suspended on 15.05.2021 (Saturday).

By Order

REGISTRAR GENERAL

No.PA/RG/Misc./2021/1076

Date - 14.05.2021

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2. P.S. to all Hon'ble Judges, Rajasthan High Court.
- 3. The Registrar General, Rajasthan High Court.
- 4. Advocate General, Rajasthan.
- 5. Additional Solicitor General, Rajasthan.
- 6. The Chairman, Bar Courcil of Rajasthan.
- 7. President, Rajasthan High Court Advocates' Association, Jodhpur.
- 8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
- 9. President, Rajasthan High Court Bar Association, Jaipur.
- 10. President, the Bar Association, Jaipur.
- 11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar Hq. at New Delhi.
- 12. Member Secretary, Rajasthan State Legal Services Authority.
- 13. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 14. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgeship.
- 15. Presiding Officers of all the Special Courts and Tribunals.
- 16. All the Bar Associations through the concerned District & Sessions Judges.
- 17. All Joint/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 18. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench Jaipur.

REGISTRAR GENERAL